

\206ITEM NO.103

COURT NO.3

SECTION XVII

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s). 2975/2009

M/S.SASARAM COLD STORAGE PVT.LTD.

Appellant(s)

VERSUS

BIHAR STATE ELECTRICITY BOARD & ORS.

Respondent(s)

(With office report)

Date : 07/06/2016 This appeal was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE PINAKI CHANDRA GHOSE

HON&#39;BLE MR. JUSTICE AMITAVA ROY

(VACATION BENCH)

For Appellant(s)

Mr. Dhananjai Jain, Adv.

Mr. Bhoop Singh, Adv.

Mr. Randhir Singh Jain, Adv.(N.P.)

For Respondent(s)

Mr. Mohit Kumar Shah, Adv.

Mr. Anand Kumar Singh, Adv.

Mr. Sagar Roy, Adv.

UPON hearing the counsel the Court made the following

O R D E R

On the prayer made by the learned counsel appearing for the appellant seeking adjournment on the ground that Mr. R.S. Jain, the arguing counsel is diagnosed with serious liver problem and hospitalized, list the Civil Appeal after Summer Vacation.

The Registry is directed to update the Paper Books without fail as we do not find a copy of Record of Proceedings dated 31-5-2016.

(VISHAL ANAND)

(SNEH LATA SHARMA)

COURT MASTER

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